

**Affidavit to be Furnished by the candidate alongwith Nomination Paper**

**Before the Returning Officer**

For election to Legislative Assembly.....(name of the House)

From Balharaj (129 SC) Constituency (Name of the Constituency)

I, Shyamdeo paswan..... son/daughter/wife of Sri Maheshwar paswan

Aged 40 years, resident of Village- Raghopur, P.O- Balharaj (mention full postal address), a candidate

at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

1. I am a candidate set up by B. J. P......(name of the political party)/am contesting as an Independent candidate.

**Details of PAN and status of filling of income tax return :**

| Sl. No. | Names       | Permanent Account Number (PAN) | The financial year for which the last Income-Tax return has been filed | Total income shown in income-Tax Return (in Rupees) |
|---------|-------------|--------------------------------|------------------------------------------------------------------------|-----------------------------------------------------|
| 1.      | Self        | AMWPP3950A                     | A.Y. - 2012-13                                                         | 2,83,000 = 00                                       |
| 2.      | Spouse-     | AEHP18650M                     | A.Y. - 2012-13                                                         | 1,45,000 = 00                                       |
| 3.      | Dependant 1 | NIL                            | NIL                                                                    | NIL                                                 |
| 4.      | Dependant 2 | NIL                            | NIL                                                                    | NIL                                                 |
| 5.      | Dependant 3 | NIL                            | NIL                                                                    | NIL                                                 |

3. The following case (s) is/are pending against me in which cognizance has been taken by the court :-

| Sl. No. | Offence                                                                                                                                   | Description                                                                                                                                       |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------|
| (a)     | The details of cases where the court has taken cognizance, Section of the Act and description of the offence for which cognizance taken : | 1. G. R. P. Balharaj P.S. case no. 125 / 01<br>2. Balharaj P.S. case no. 202 / 10<br>U/S 188 R.P. Act.                                            |
| (b)     | Name of the court, Case No. and Date of order taking cognizance :                                                                         | 1. Pending in the court of Rly Magistrate, Balharaj (C.S. not submitted)<br>2. An offence in the court of 1st class Judicial Magistrate, Balharaj |
| (c)     | Details of Appeal (s) Application (s) for revision (if any) filed against the above order (s) :                                           | NO                                                                                                                                                |

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26) :

|     |                                                                                                |    |
|-----|------------------------------------------------------------------------------------------------|----|
| (a) | The details of cases, Sections of the Act and description of the offence for which convicted : | NO |
| (b) | Name of the Courts(s), Case No. and Date(s) of order(s) :                                      | NO |
| (c) | Punishment Imposed                                                                             | NO |

5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependants :

A. Details of movable asset :

Note :

1. Assets in joint name indicating the extent of joint ownership will also have to be given
2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank, Institution and Branch are to be given
3. Value of Bonds/Share/Debentures as per the current market value in stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given
4. Dependent, here means a person, substantially dependant of the income of the candidate.
5. Details including amount is to be given separately in respect of each investment)

| Sr. No. | Description                                                                                                                                                                                                                                              | Self                                                                                                                                                                                                                                                                                                                       | Spouse Name(s)                                                                                                                                              | Dependant-1 Name                                                                                    | Dependant-2 Name | Dependant-3 Name |
|---------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------|------------------|------------------|
| i       | Cash in hand                                                                                                                                                                                                                                             | 50000=00                                                                                                                                                                                                                                                                                                                   | 35000=00                                                                                                                                                    | 10000=00                                                                                            |                  |                  |
| ii      | Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions Non-Banking Financial Companies and cooperative societies and the amount in each such deposit | <p>S.B.T. Patna</p> <p>A/c No- 10839463348</p> <p>Balance- 5,67,122=00</p> <p>P.N.B. Fatehpur</p> <p>A/c No- 065800010065558</p> <p>Balance- 1886=00</p> <p>P.N.B. Fatehpur</p> <p>A/c No- 0658000100957993</p> <p>Balance- 4,99,125=00</p> <p>All Balance as on 31-12-12</p>                                              | <p>P.N.B. Nami Fatehpur</p> <p>A/c No-</p> <p>2826000100033649</p> <p>Balance- 2241=00</p> <p>Balance as on 31-12-12</p>                                    | NIL                                                                                                 | NIL              | NIL              |
| iii     | Details of investment in Bonds, Debenture/Shares and units in companies/Mutual Funds and others and the amount                                                                                                                                           | <p>LTC</p> <p>Market plus</p> <p>10000=00</p>                                                                                                                                                                                                                                                                              | NIL                                                                                                                                                         | NIL                                                                                                 | NIL              | NIL              |
| iv      | Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post Office or Insurance Company and the amount                                                                                           | <p>LTC</p> <p>(i) Policy No- S143219999</p> <p>Rs- 1,00,000=00</p> <p>(ii) Policy No- S12174429</p> <p>Rs- 5,00,000=00</p> <p>(iii) S.B.T. Life</p> <p>Policy No- S6002806408</p> <p>Rs- 4,50,000=00</p> <p>(iv) NLC</p> <p>Policy No- 160300147101</p> <p>Rs- 3,00,000=00</p> <p>(v) Personal Accident Insurance- 100</p> | <p>LTC</p> <p>(i) S12174430</p> <p>Rs- 5,00,000=00</p> <p>(ii) S13142638</p> <p>Rs- 1,00,000=00</p> <p>(iii) NIL</p> <p>19600022</p> <p>Rs- 3,00,000=00</p> | <p>LTC</p> <p>(i) S12061477</p> <p>Rs- 1,00,000=00</p> <p>(ii) S13640548</p> <p>Rs- 5,50,000=00</p> | NIL              | NIL              |
| v       | Personal Loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount                                                                                                               | <p>Advance given to</p> <p>Alpana Sinha</p> <p>(Rajni Mathurata Anishkhat)</p> <p>(P.B.)</p> <p>Rs- 8,00,000=00</p> <p>(Eight lacs)</p>                                                                                                                                                                                    | NIL                                                                                                                                                         | NIL                                                                                                 | NIL              | NIL              |

|      |                                                                                                             |                                                                                                                                                                                                                                                                 |                                                                                                            |                                                                                                   |     |     |
|------|-------------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------|-----|-----|
|      | Motor/Vehicles/Air crafts/Yachts/Ships (details of Make, Registration No. etc, year of Purchase and amount) | <u>Roadest Year- 1997</u><br><u>BREA 4728 Val- 21000=</u><br><u>Scapio Year- 2011</u><br><u>BROLBE 3333</u><br><u>Value- 1045064=00</u><br><u>Talvera Year- 2011</u><br><u>BROLBE 3333</u><br><u>Value- 9,20,714=00</u>                                         | NIL                                                                                                        | NIL                                                                                               | NIL | NIL |
| vii  | Jewelry, bullion and valuable thing (give details of weight and value).                                     | <u>Gold 58.32 gm.</u><br><u>Value- 1,61,000=00</u><br><u>Silver 58.32 gm.</u><br><u>Value- 34800=00</u><br><u>Diamond Ring</u><br><u>Value- 15000=00</u><br><u>Gold Ring</u><br><u>Value- 12000=00</u><br><u>Manik Stone- 62,000=00</u>                         | <u>Gold 233.28 gm</u><br><u>Value- 6,16,000=00</u><br><u>Silver 349.92 gm</u><br><u>Value- 1,90,000=00</u> | <u>Gold 28 gm.</u><br><u>Value- 80000=00</u><br><u>Silver 58.32 gm</u><br><u>Value- 32,000=00</u> | NIL | NIL |
| viii | Any other assets such as value of claims/ interest                                                          | <u>Registry challan pending</u><br><u>Rs- 7,60,000=00</u><br><u>Laptop, printer Scanner</u><br><u>Rs- 100000=00</u><br><u>Rifle - 70,000=00</u><br><u>Revolver - 75000=00</u><br><u>Shaw Bad- 5500=00</u><br><u>House Hold article -</u><br><u>Rs- 55000=00</u> | <u>Rifle</u><br><u>Rs- 70000=00</u>                                                                        | NIL                                                                                               | NIL | NIL |
| ix   | Gross Total value                                                                                           | 6615311=00                                                                                                                                                                                                                                                      | 1,813,241=00                                                                                               | 7,72,000=00                                                                                       | NIL | NIL |

### 3. Details of Immovable assets :

Note :- 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated  
 2. Each land or building or apartment should be mentioned separately in this format.)

| Sr. No. | Description                                                   | Self                                                                                                                                      | Spouse Name(s)                                                                                                          | Dependant-1 Name | Dependant-2 Name | Dependant-3 Name |
|---------|---------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------|------------------|------------------|------------------|
| 1       | <u>Agriculture Land-</u><br>Location(s)-<br>Survey number(s)- | <u>Bhandhwa Borth-Grao</u><br><u>118 N. plot 1490</u><br><u>330. plot 793</u><br><br><u>(ii) 267 N. plot 1493</u><br><u>330. plot 793</u> | <u>Raghupur Ratanpur</u><br><u>(i) Khatra no- 21, plot- 175</u><br><br><u>(ii) Khatra no 105</u><br><u>plot no- 174</u> | NIL              | NIL              | NIL              |
|         | Area (Total measurement in acres)                             | 38 Dismil                                                                                                                                 | (i) 9 Dismil<br>(ii) $7\frac{1}{2}$ Dismil                                                                              | NIL              | NIL              | NIL              |
|         | Whether inherited property (Yes or No)                        | No                                                                                                                                        | No                                                                                                                      | NIL              | NIL              | NIL              |

|                                                                     |                                                                                                 |                                                                                                                                                                                               |     |     |     |
|---------------------------------------------------------------------|-------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----|-----|-----|
| Date of purchase in case of self acquired property                  | (i) 16-11-2009                                                                                  | 10-11-2003                                                                                                                                                                                    | NIL | NIL | NIL |
| Cost of land (in case of purchase) at the time of purchase          | 3,25,000-00                                                                                     | 20000-00                                                                                                                                                                                      | NIL | NIL | NIL |
| Any investment on the land by way of development, construction etc. | NIL                                                                                             | NIL                                                                                                                                                                                           | NIL | NIL | NIL |
| Approximate Current market value                                    | Apex-30,00,000-00                                                                               | Apex-7,50,000-00                                                                                                                                                                              | NIL | NIL | NIL |
| ii <u>Non-Agricultural</u><br>Land(s)-<br>Survey number(s) -        | Kalkhaura Badh-Laya<br>Kata-137 N<br>29.0 plot 891<br>558<br>(ii) 137 N<br>29.0 plot 891<br>558 | Fatehpur<br>Kata-209 N 2200<br>490,519 Plot 2956<br>2009 plot<br>2957<br>(i) 209 plot-2958 N<br>519,490 2958 0<br>2955 N<br>2199 0<br>Bhagunda<br>Kata 12<br>plot 3019,3032,3036 N<br>584,588 | NIL | NIL | NIL |
| Area (Total measurement in acres)                                   | (i) 8.38 Bismil<br>(ii) 1.38 Bismil                                                             | (i) 1/2 Bismil<br>(ii) 0.3 1/2 Bismil<br>(iii) 1765 Sqft<br>(iv) 11373 Sqft                                                                                                                   | NIL | NIL | NIL |
| Whether inherited property (Yes or No)                              | NO                                                                                              | NO                                                                                                                                                                                            | NIL | NIL | NIL |
| Date of purchase in case of self acquired property                  | (i) 6-10-2004<br>(ii) 13-8-2005                                                                 | (i) 13-5-2004<br>(ii) 10-3-2005<br>(iii) 16-2-2006                                                                                                                                            | NIL | NIL | NIL |

|      |                                                                                               |                                                                                 |                                                                      |     |     |     |
|------|-----------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------|----------------------------------------------------------------------|-----|-----|-----|
|      | Cost of land (in case of purchase) at the time of purchase                                    | (i) 15880=00<br>(ii) 1760=00                                                    | (i) 41391=00<br>(ii) 1,25,000=00<br>(iii) 65,000=00                  | NIL | NIL | NIL |
|      | Any investment on the land by way of development, construction etc.                           | NO                                                                              | NO                                                                   | NIL | NIL | NIL |
|      | Approximate Current market value                                                              | (i) 8 (ii)<br>APX-3100000=00                                                    | (i) APX-20,00000=00<br>(ii) APX-80,00000=00<br>(iii) APX-10,00000=00 | NIL | NIL | NIL |
| iii. | <b>Commercial Buildings</b><br>(including apartments)<br>-Location(s)<br>- Survey number(s)   | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Built up Area (Total measurement in sq. ft.)                                                  | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Whether inherited property (Yes or No)                                                        | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Date of purchase in case of self acquired property                                            | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Cost of land (in case of purchase) at the time of purchase                                    | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Any investment on the land by way of development, construction etc.                           | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | Approximate Current market value                                                              | NIL                                                                             | NIL                                                                  | NIL | NIL | NIL |
|      | <b>Residential Buildings</b><br>(including apartments)<br>-Location (s)<br>- Survey number(s) | Raghupur Patekpur<br>H.No- 30 B 55<br>or Maranpur, Gaya<br>Plot No 192 plot 500 | NIL                                                                  | NIL | NIL | NIL |
|      | Area (Total measurement in acres)                                                             | (i) 4760 Sqft<br>(ii) 2040 Sqft                                                 | NIL                                                                  | NIL | NIL | NIL |
|      | Built up Area (Total measurement in sq. ft.)                                                  | (i) 4760 Sqft<br>(ii) 1300 Sqft                                                 | NIL                                                                  | NIL | NIL | NIL |
|      | Whether inherited property (Yes or No)                                                        | Yes Joint possn<br>1/4 share                                                    | NIL                                                                  | NIL | NIL | NIL |

|    |                                                                     |                                                             |                  |     |     |     |
|----|---------------------------------------------------------------------|-------------------------------------------------------------|------------------|-----|-----|-----|
|    | Date of purchase in case of self acquired property                  | NIL                                                         | NIL              | NIL | NIL | NIL |
|    | Cost of land (in case of purchase) at the time of purchase          | NIL                                                         | NIL              | NIL | NIL | NIL |
|    | Any investment on the land by way of development, construction etc. | NIL                                                         | NIL              | NIL | NIL | NIL |
|    | Approximate Current market value                                    | (i) 1/4th - 700000 = 1/4 SL<br>(ii) 1/4th - 800000 = 1/4 SL | NIL              | NIL | NIL | NIL |
| v  | Others (Such as interest in properties)                             | NIL                                                         | NIL              | NIL | NIL | NIL |
| vi | Total of current market value of (i) to (v) above                   | 76,00,000 = 00                                              | 1,14,50,000 = 00 | NIL | NIL | NIL |

6. I give herein below the details of my liabilities/over dues to public Financial institutions and government :-

[ Note:- Please give separate details of name of Bank, institution, entity or individual and amount for each item]

| Sr. No. | Description                                                                                                                                                                                         | Self                                                                                                                                                                | Spouse(s)                                                                                                                       | Dependent-1       | Dependent-2       | Dependent-3       |
|---------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------|-------------------|-------------------|-------------------|
| (i)     | <u>Loan or dues to Bank/Financial Institutions(s)</u><br>Name of Bank or FI<br>Amount outstanding<br>Nature of Loan                                                                                 | <u>NILKANSBHO</u><br>(i) S.B.T. Patil<br>(ii) S.B.T. Main Branch, Udag<br>LTC<br>(i) 5,60,000 = 00<br>(ii) 29,544 = 00<br>(iii) 2,15,000 = 00<br>(iv) 3,92,000 = 00 | Car loan from S.B.T. Patil<br>Sec. co. opposite Band<br>50000 = paid<br>Dat. Int. not taken<br>by the Band due to Int. not due. | NIL               | NIL               | NIL               |
|         | <u>Loan or dues to any individuals/Entity other than mentioned in (i) above.</u><br>Name(s)<br>Amount outstanding<br>Nature of loan<br>Any other liability                                          | (i) Sri. Maheshwar Patil<br>Father - 2,00,000 = 00<br>(ii) Sri. Munda Patil<br>Uncle - 2,50,000 = 00                                                                | NIL                                                                                                                             | NIL               | NIL               | NIL               |
|         | Any other liability                                                                                                                                                                                 | NIL                                                                                                                                                                 | NIL                                                                                                                             | NIL               | NIL               | NIL               |
|         | Grand total of liabilities                                                                                                                                                                          | 22,48,544 = 00                                                                                                                                                      | NIL                                                                                                                             | NIL               | NIL               | NIL               |
| (ii)    | <u>Government Dues :</u><br>Dues to departments dealing with government accommodation<br>Dues to departments dealing with supply of water<br>Dues to departments dealing with supply of electricity | NIL<br>NIL<br>NIL                                                                                                                                                   | NIL<br>NIL<br>NIL                                                                                                               | NIL<br>NIL<br>NIL | NIL<br>NIL<br>NIL | NIL<br>NIL<br>NIL |

|                                                                                     |     |     |     |     |     |
|-------------------------------------------------------------------------------------|-----|-----|-----|-----|-----|
| Dues to departments dealing with supply of telephones/mobiles                       | NIL | NIL | NIL | NIL | NIL |
| Dues to departments with government transport (including aircrafts and helicopters) | NIL | NIL | NIL | NIL | NIL |
| Income Tax Dues                                                                     | NIL | NIL | NIL | NIL | NIL |
| Wealth Tax Dues                                                                     | NIL | NIL | NIL | NIL | NIL |
| Service Tax Dues                                                                    | NIL | NIL | NIL | NIL | NIL |
| Municipal/Property Tax Dues                                                         | NIL | NIL | NIL | NIL | NIL |
| Sales Tax Dues                                                                      | NIL | NIL | NIL | NIL | NIL |
| Any other dues                                                                      | NIL | NIL | NIL | NIL | NIL |
| Grand total of all Govt. dues                                                       | NIL | NIL | NIL | NIL | NIL |

7. Details of profession or occupation :

- a. Self... Social work
- b. Spouse Teaching and Social work

8. My educational qualification is as under :

M.A. MU, Bodh-Gaya 1994

PhD. MU, Bodh-Gaya 1999

(Give details of highest school/University education with full form of the certificate/diploma/degree course)  
(Name of the school/college/university and the year in which the course was completed.)

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

|    |                                                                                                |                                                                                                                      |                    |                    |              |              |
|----|------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------|--------------------|--------------------|--------------|--------------|
| 1. | Name of the Candidate                                                                          | Sh./Smt./Kum. <u>Shyamdeo Paswan</u>                                                                                 |                    |                    |              |              |
| 2. | Full postal address                                                                            | <u>Village- Raghupur, P.O- Fatehpur, Dist- Gaya</u>                                                                  |                    |                    |              |              |
| 3. | Number and Name of the constituency and state                                                  | <u>229, Bodh-Gaya (SC), Bihar</u>                                                                                    |                    |                    |              |              |
| 4. | Name of the Political party which set up the candidate (otherwise write 'Independent')         | <u>B.J.P.</u>                                                                                                        |                    |                    |              |              |
| 5. | (a) Number of cases in which conviction order passed (Other than those referred to in Form 26) | <u>NIL</u>                                                                                                           |                    |                    |              |              |
|    | (b) Total number of Pending cases where the court(s) have taken cognizance                     | <u>1. G.R.P. Gaya P.S. case no- 115/01</u><br><u>2. Bodh-Gaya P.S. case no- 202/10, on remand in the Court of...</u> |                    |                    |              |              |
| 6. | PAN of                                                                                         | Year for which last Income Tax Return filed                                                                          | Total income       |                    |              |              |
|    | (a) Candidate: <u>AMWPP3950A</u>                                                               | <u>Ay - 2012-13</u>                                                                                                  | <u>2,83,000-00</u> |                    |              |              |
|    | (b) Spouse: <u>AEHPT8650M</u>                                                                  | <u>Ay - 2012-13</u>                                                                                                  | <u>1,45,000-00</u> |                    |              |              |
|    | (c) Dependents: <u>NIL</u>                                                                     | <u>NIL</u>                                                                                                           | <u>NIL</u>         |                    |              |              |
| 7. | Details of Assets and Liabilities in rupees                                                    |                                                                                                                      |                    |                    |              |              |
|    | Description                                                                                    | Self                                                                                                                 | Spouse             | Dependents-1       | Dependents-2 | Dependents-3 |
| A. | Moveable Asset (Total Value)                                                                   | <u>6615311-00</u>                                                                                                    | <u>1815241-00</u>  | <u>7,72,000-00</u> | <u>NIL</u>   | <u>NIL</u>   |
| B. | Immovable Asset                                                                                | <u>Given below</u>                                                                                                   | <u>Given below</u> | <u>NIL</u>         | <u>NIL</u>   | <u>NIL</u>   |
|    | (i) Purchase Price and Development Cost of Immovable Property (Total Value)                    | <u>3,43,640-00</u>                                                                                                   | <u>251,391-00</u>  | <u>NIL</u>         | <u>NIL</u>   | <u>NIL</u>   |

|    |                                                                                                                                                                                                                                                                                     |                                                            |             |            |  |  |  |
|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------|-------------|------------|--|--|--|
|    | (ii)                                                                                                                                                                                                                                                                                | Approximate Current Market Price of Asset (Total Value)    | ₹1600000-00 | ₹11750000- |  |  |  |
| 8. |                                                                                                                                                                                                                                                                                     | Liabilities                                                |             |            |  |  |  |
|    | (i)                                                                                                                                                                                                                                                                                 | Government dues (Total)                                    |             |            |  |  |  |
|    | (ii)                                                                                                                                                                                                                                                                                | Loans from Bank, Financial Institutions and others (Total) | ₹148544-    |            |  |  |  |
| 9. | <b>Highest educational qualification:</b><br>M.A. MU Bahr-1999<br>PhD MU Bahr-1999<br>(Give details of school/University education with full form of the certificate/diploma/degree course) (Name of the school/College/University and the year in which the course was completed.) |                                                            |             |            |  |  |  |

#### VERIFICATION

I, the deponent, above named, hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) There is no case of conviction of pending case against me other than those mentioned in items 3 and 4 above:  
(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at Bahra this the 31th day of December 2012

25/12/2013  
DEPONENT